

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated: 19 JUL 1993

APPLICATION NO(s).

594.

193.

Plaintiff(s)

Respondent(s)

1. K. Salyanarayana u/s. SSPC. B'lone.
I. K. Salyanarayana, Post Assistant,
Head Post office, Rajajinagar, B'lone-10.
2 Senior Superintendent of Post offices
Bangalore West Division, Rajajinagar
Bangalore.
3. Mr. Director of Postal Services. B'lone
Region, office of the Post Master General
Bangalore.
4. Union of India by its Secretary to
Govt Department of Communication
Dak Bhawan, New Delhi
5 Sri M. S. Nagaraj, No. 11, 2nd floor
Supathna Complex, 1 Cross, Gandhi Nagar
Bangalore-9

SUBJECT:- Forwarding of copies of the Order passed by
the Central Administrative Tribunal, Bangalore Bench
Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY/INTERIM ORDER passed by this Tribunal in the above said
application(s) on 27.7.93

lensed by

Ac

for 
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH : BANGALORE

DATED THIS THE SECOND DAY OF JULY 1993

Present:

Hon'ble Mr. Justice P.K. Shyamsundar ... Vice Chairman

Hon'ble Mr. V. Ranakrishnan ... Member [A]

APPLICATION NO.594/93

K. Sathyanarayana,
Aged 41 years,
S/o K. Narayana,
Postal Assistant,
Head Post Office,
Rajajinagar,
Bangalore-560 010.

... Applicant

[Dr.M.S. Nagaraja ... Advocate]

v.

1. Senior Superintendent of Post Offices,
Bangalore West Division,
rajajinagar,
Bangalore-560 010.

2. The Director of Postal Services,
Bangalore Region,
Office of the Chief Post Master General,
Bangalore-560 001.

3. The Union of India
represented by Secretary
to Government,
Department of Communication,
Dak Bhavan, New Delhi.

... Respondents

This application having come up for admission before this
Tribunal today, Hon'ble Vice Chairman, made the following:

O R D E R

After having heard Dr.M.S. Nagaraja, learned counsel for
the applicant, we find that even today the representation made
by his client seeking the very relief sought for in this applica-
tion is pending consideration by the respondents. It is but



proper that the respondents dispose off the representation made at Annexure A-4 expeditiously but not later than three months from the date of this order. Let a copy of this order be sent to the respondents immediately. With these observations this application stands disposed off finally.

Sd-

MEMBER [A]

Sd-

VICE-CHAIRMAN

TRUE COPY

Deo *SDS*
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
PARSALONE

19/5/93

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560038.

Miscellaneous Application No.380/93 Dated: 8 OCT 1993

APPLICATION NO(S) 594 of 1993.

APPLICANTS: K.Satyanarayana v/s. RESPONDENTS: Senior Superintendent of Post Offices, Bangalore and Others. (West Division).
TO,

1. Sri.M.S.Padmarajaiah,
Central Govt.Stng.Counsel,
High Court Building,
Bangalore-1.
2. The Chief Post Master General,
Bangalore Region, Bangalore-1.
3. Dr.M.S.Nagaraja, Advocate,
No.11, Second Floor, First Cross,
Sujatha Complex, Gandhinagar,
Bangalore-9.

Subject:- Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY/INTERIM ORDER, passed by this Tribunal in the above said application(s) on 05-10-93.

Issued
O/C
gm*
N. J. S.
8/10/93
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

2 MA 380/93

Date

Office Notes

Orders of Tribunal

PKS(VC)/VR(MA)

05.10.1993.

Heard Shri MSP. Under the circumstances we extend the time granted for complying with the directions of the Tribunal by 3 more months. No further extension.

Sd/-

MEMBER (A)

Sd/-
VICE CHAIRMAN



TRUE COPY

Mr. .../...
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

8/10/93